



Government of Jammu and Kashmir  
Home Department

NOTIFICATION  
Jammu, the 1<sup>st</sup> April, 2016.

SRO 113.- In exercise of the powers conferred by sub-section (2) of Section 1 of the Jammu and Kashmir Private Security Agencies (Regulation) Act, 2015 (Act No.IX of 2015), the Government hereby appoint 1<sup>st</sup> April, 2016 as the date from which the provisions of the said Act shall come into force.

By Order of the Government of Jammu and Kashmir.

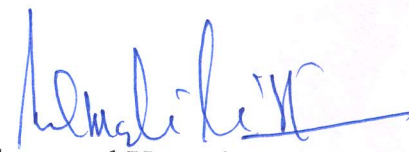
Sd/-  
(R.K. Goyal) IAS  
Principal Secretary to Government  
Home Department

No.Home/89/2005-ISA

Dated 01.04.2016.

Copy to: -

1. Principal Secretary to Hon'ble Governor, J&K, Jammu.
2. Director General of Police, J&K, Jammu.
3. All Administrative Secretaries to the Government.
4. Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
5. Director General Information, J&K.
6. Director, Archives, Archaeology and Museums, J&K.
7. General Manager, Government Press, Srinagar/Jammu.
8. Private Secretary to Chief Secretary.
9. Private Secretary to Principal Secretary to Government, Home Department.
10. I/C Website, Home Department.
11. SRO/Stock file.

  
(Mohammad Yaqoob Malik)  
Under Secretary to Government  
Home Department

